

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO.101 OF 2017**

**Dated: 27<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NTPC Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Saahil Kaul

Counsel for the Respondent(s) : -

**ORDER**

Admit. Issue notice to the Respondents returnable on 03.08.2017.  
Dasti, in addition, is permitted.

List the matter on **03.08.2017**. In the meantime, learned counsel for the respondents may file reply on or before 08.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 27.06.2017 after serving copy on the other side.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*